CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

0.4.No.2210/97

New Delhi: this the 12th day of March, 1999. HON 'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Hukam! Singh,
S/o Sh.Late Sh.Malkhan Singh,
N/o 29/10 CVD Lines, Sadar Bazar,
Delhi Cantt.
and working as Conservancy Safaiwala,
under Station Headquarters,
Delhi Cantt.

(By Advocate: Shri S.S. Tewari )

## Versus

Union of India through

- Secretary, Ministry of Defence, South Block, New Delhi.
- Station Dommander, Station Head warters, Delhi Cantt.
- Estate Officer, Station Headquarters, Delhi Cantt.

· · · · Respondents

## O ROER (O RAL)

## HON 'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Heard.

is disposed with a direction to respondents to regularise the premises in question in the name of applicant, subject to payment of license fee in accordance with rules. No costs.

Anfolicy ( s. R. ADIGE ) VICE CHAIFMAN (A).

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